

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 269 of 2011 in DFR No. 1137 of 2011

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Kumaon Garhwal Chamber of
Commerce**

.... **Appellant (s)**

Versus

**Uttarakhand State Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Counsel for the Appellant (s) : None.

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Pradeep Misra
Mr. Shashank Pandit, Adv. for R-2.

ORDER

None has made appearance on behalf of the appellant.

Post the matter on **18th January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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